

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 139  
(CAA)-69(PB)/2020

**IN THE MATTER OF:**

Maple Garmements Pvt Ltd  
And  
R. S. Infra Projects Pvt Ltd.

... Applicant/Petitioner

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP.**

**Order delivered on 22.12.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

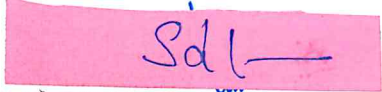
**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

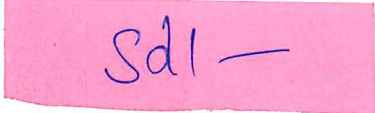
**PRESENT:**

For the Applicant : Mr. Rajeev K Goel, Mr. Kartikeya Goel, Advocates  
For the RD/OL : Mr. Shankari Mishra, Adv. (Proxy Counsel)  
For I. T. Dept. : Mr. Kunal Sharma and Ms. Zehra Khan, Standing Counsels

**ORDER**

List on 11.02.2021.

  
(B.S.V PRAKASH KUMAR)  
ACTG. PRESIDENT

  
(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)